

Annexure 5

Name of the Corporate debtor: M/s. Suryajyoti Spinning Mills Limited ; Date of commencement of liquidation: 18.04.2023 and appointment or amended on 30.06.2023 (Order made available on 03.07.2023); List of stakeholders as on :29.11.2023
List of operational creditors (Government Dues)

S No	Department	Government	Identification No	Details of claims received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
				Date of Receipt	Amount Claimed	Total amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes /No)	% share in total amount of claims admitted					
1	Employee State Insurance Corp.		15	16-05-2023	2,26,76,709	2,26,76,709	Form C	Nil, As per Information available till date	NO	0.24	-	-	-	-	
2	Employee Provident Fund office		16	Note 1	4,91,48,112	2,04,20,540	Form C	Nil, As per Information available till date	NO	0.22	-	-	2,87,27,572		
3	Saurabh Srivastava Income Tax Officer, ward -3 (1), Hyderabad		17	30-08-2023	8,21,360		Form G	Nil, As per Information available	NO	-			8,21,360		
4	Income tax officer (TDS), TDS		17A		6,95,160		Form G						6,95,160		
Sub Total					7,33,41,341	4,30,97,249				0.46			-	3,02,44,092	

Note 1: Claim has not been submitted during the Liquidation process, however the same was submitted during CIRP, hence the same has been processed Pursuant to the section 38 read with Regulation 12 of liquidation regulations.